

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'C' NEW DELHI

BEFORE SHRI R.K.PANDA, ACCOUNTANT MEMBER  
&  
SHRI K.NARASIMHA CHARY, JUDICIAL MEMBER

ITA No.-843 &1249/Del/2018  
(Assessment Year: 2008-09 & 2013-14)

DCIT, circle 12 (1),  
New Delhi.

**Appellant**

M/s IFCI Ltd, IFCA Towers,  
Vs. 61, Nehru place,  
New Delhi-110019.

**PAN No. AA ACT0668G**

**Respondent**

**Assessee by** Sh. Shashank K Sharma,  
advocate

**Revenue by** Ms Sunitha Singh, CIT-DR

Date of hearing: 22/2/2021

Pronouncement on 22/2/2021

**ORDER**

**PER K. NARASIMHA CHARY, JM**

these appeals by Revenue in the case of IFCI Limited (the assessee) for assessment years 2008-09 and 2013-14 or directed against the orders of learned Commissioner of Income-tax (Appeals)-42, New Delhi.

2. Learned Counsel for the assessee has intimated that the assessee has opted to settle the dispute relating to the tax arrears under the Vivad Se Vishwas Act, 2020 (in short 'the Act') for the assessment years under consideration and requested to treat the appeals as withdrawn.

3. Considering the aforesaid situation, the captioned appeals are consigned to records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeals and the Tribunal shall consider such application appropriately as per law. The Revenue has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeals are consigned to record and, for statistical purposes, are treated as dismissed.

Order was announced on conclusion of Virtual Hearing in the presence of both the parties on this the 22/2/2021.

Sd/-  
**(R.K.Panda)**  
**ACCOUNTANT MEMBER**  
Dated: 22/02/2021

Sd/-  
**(K. NARSIMHA CHARY)**  
**JUDICIAL MEMBER**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

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ASSISTANT REGISTRAR  
ITAT NEW DELHI